SHRI S. M. BANERJEE: I have already written to you. I would only request you to ask the Finance Minister or the Labour Minister to make a statement.

MR. SPEAKER: I will look into it.

Papers to be laid.

12.47 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER DELHI SIKH GURUDWARAS ACT AND ALL-INDIA SERVICES ACT

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): On behaif of Shri R'am Niwas Mirdha, I beg to lay on the Table—

(1) A copy each of the following Notifications under sub-section (4) of section 39 of the Delhi Sikh Gurudwaras Act, 1971:—

- (i) G.S.R. 1411 published in Gazette of India dated the 29th December, 1973 containing corrigenda to the Delhi Sikh Gurudwaras Management Committee (Registration of Electors) Amendment Rules, 1973, published in Notification No. G.S.R. 671 dated the 30th June, 1973.
- (ii) The Delhi Sikh Gurudwaras Management Committee (Election of Members) Rules. 1974, published in Notification No. F. 18(19)/73-Judl. in Delhi Gazette dated the 9th January, 1974.
- (iii) The Delhi Sikh Gurudwaras
 (Election of Pro Tempore Chairman, President, Other Office Bearers and Members of the Executive Board) Rules, 1974, published in Notification No. 18(29)/73-Judl. in Delhi Gazette dated the 21st January, 1974.

- (iv) The Delhi Sikh Gurdwaras. (Amendment) Rules, 1974 published in Notification No. F. 18(19)/73-Judl. in Delhi Gazette dated the 24th January, 1974.
- (v) The Delhi Sikh Gurudwaras. Management Committee (Cooption of Members) Rules, 1974, published in Notificztion No. . 18/33/73-Judl. in Delhi Gazette dated the 13th February, 1974.

[Placed in Library. See No. LT-6240/ 74.]

- (2) (i) A copy of the Border Security Force (Assistant Commandants) Recruitment (Repeal) Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 504(E) in Gazette of India dated the 23rd November, 1973, under Sub-section (3) of section 141 of the Border Security Force Act, 1968.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

[Placed in Library. See No. LT-6241/ 74.]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951.—

- (i) The Indian Police Service (Emergency Commissioned and Short Service Commissioned Officers) Examination) Third Amendment Regulations. 1973 publiched in Notification No. G.S.R. 1405 in Gazette of India dated the 29th December, 1973.
- (ii) The Indian Police Service (Fixation of Cadre Strength) Seventh Amendment Regulations, published in Notification No. G.S.R. 1406 in Gazette of India dated the 29th December, 1973.

[Shri F. H. Mohsin]

- (iii) The Indian Police Service (Pay) Fourth Amendment Rules, 1973, published in Notification No G.S.R. 1407 in Gazette of India dated the 29th December, 1973.
- (iv) The Indian Administrative Service (Fikation of Cadre Strength) Amendment Regulations 1974, published in Notification No. G.S.R. 21 in ,Gazette of India dated the ·12th January, 1974.
- (v) The Indian Administrative Service (Pay) Amendment Rules, 1974, published in Notification No. G.S.R. 22 in Gazette of India dated the 12th January, 1974.
- (vi) The Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 1974, published in Notification No. G.S.R. 28(E) in Gazette of India dated the 2nd February, 1974.
- (vii) The Indian Police Service (Fixation of Cadre Strength) Amendment Regulations, 1974, published in Notification (pay) Amendment Rules, No. G.S.R. 33 in Gazette of India dated the 19th January, 1974.
- (viii) The Indian Police Service (Pay) Amendment Rules, 1974 published in Notification No. G.S.R. 33 in Gazette of India dated the 19th January, 1974.
- (ix) The Indian Forest Service (Fixation of Cadre Strength) Fourth Amendment Regulations. 1974, published in Notification No. G.S.R. 142 in Gazette of India dated the 3rd January, 1974.

[Placed in Library. See No. LT-6242/ 74.] MINES (AMENDMENT) RULES AND PAY-MENT OF WAGES (MINES) AMENDMENT' RULES

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY): I beg to lay on the Table—

 A copy of the Mines (Amendment) Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 18 in Gazette of India dated the 5th January, 1974 under sub-section (7) of section 59 of the Mines Act, 1952.

[Placed in Library. See No. LT-6243/ 74.]

(2) A copy of the Payment of Wages (Mines) Amendment Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 1423 in Gazette of India dated the 29th December, 1973, under section (6) of section 26 of the Payment of Wages Act, 1936.

[Placed in Library. See No. LT-6244/ 74.]

NOTIFICATION UNDER PASSPORTS ACT

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): I beg to lay on the Table a copy of Notification No. G.S.R. 530(E) (Hindi and English versions) publiched in Gozette of India dated the 19th December, 1973 issued under section 15 of the Passports Act, 1967.

[Placed in Library. See N.4 LT-6245/ 74.]

CENTRAL INDUSTRIAL SECURITY FORCE (FIRST AMENDMENT) RULES

SHRI F. H. MOHSIN: I beg to lay on the Table a copy of the Central Industrial Security Force (First Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 102 in Gazette of